GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1862 ANSWERED ON:04.12.2014 PROJECTS IN TAMIL NADU P. Shri Nagarajan

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of projects sanctioned to Tamil Nadu in the renewable energy sector;
- (b) whether some of the proposals are pending for approval; and
- (c) if so, the details thereof and the time by which the same are likely to be approved?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): The details of solar energy and biogas plants sanctioned to the state of Tamil Nadu during 2014-15 are as follows:
- i) 4400 solar pumps for irrigation and drinking water applications.
- ii) 800 family sized biogas plants.

(b)&(c): Nine proposals related to solar energy are pending for approval. Proposals are received from State Governments and UT Administrations for sanction of the eligible Central Financial Assistance (CFA) for different categories of end users and beneficiaries (government bodies / private developers / industry / NGOs / individuals) under various schemes and programmes of the Ministry for promotion of grid-interactive renewable power projects as well as off-grid, decentralized renewable energy systems. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction and disbursement of eligible CFA in line with provisions of the respective schemes/ programmes subject to availability of funds.